

Subject: Draft Food Safety and Standards (Food Products Standards and Food Additives) Amendment Regulations, 2018 regarding standards for fruits and vegetables w.r.t Date Paste, Fermented Soybean Paste, Cocoa mass or Cocoa/Chocolate Liquor, Cocoa Cake, Vegetable Protein Products, Thermally Processed Fruit Salad/Cocktail/Mix, Harrisa (Red Hot Pepper Paste), Cocoa Powder, Quick Frozen French Fried Potatoes, Canned Chestnuts and Canned chestnut Puree, Edible Fungus Products, Ginger (Sonth, adrak), Ginger (Sonth, adrak) Powder and Tomato Ketchup and Tomato Sauce

FORMAT FOR SENDING THE COMMENTS AND SUGGESTIONS

Sr. No.	Name and Address of the organisation/person, contact number and E-mail	Relevant section in the draft notification on which comments are being provided	Comments/suggestion	Rationale	Remarks

Date:

Place:

Name and signature